

that they do not belong to Scheduled Castes. It took some time to get the information, as ascertained, verified by the concerned official agencies. Hence the delay. I am, therefore, making this statement to correct the record. I deeply regret this inaccuracy.

STATEMENT CORRECTING THE REPLY TO U.S.Q. NO. 8175 DATED 16-4-82 REGARDING BOARD OF DIRECTORS OF SIX NATIONALISED BANKS.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): In reply to Unstarred Question No. 8175 on 16th April, 1982 by Sarvashri Chandra Pal Shailani, Bheekhabhai and Krishan Datt Sultanpuri regarding board of directors of six nationalised banks, I had informed the House on the basis of the information available in our record that Shri Dayarambhai Jamandas Vaishnav belonged to Scheduled Caste (vide Serial No. 1 of the annexure). The factual position is that he does not belong to Scheduled Caste. It took some time to get the information, as ascertained, verified by the concerned official agencies. Hence the delay. I am, therefore, making this statement to correct the record. I deeply regret the inaccuracy.

STATEMENT CORRECTING THE REPLY TO U.S.Q. NO. 9456 DATED 23-4-82 REGARDING REPRESENTATION OF SC/ST ON THE BOARDS OF DIRECTORS OF PUBLIC SECTOR UNDERTAKINGS.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): In reply to Unstarred Question No. 9456 on 23rd April, 1982 by Shri Bheekhabhai regarding representation of SC/ST on the boards of directors of public sector undertakings, I had informed the House that Shri D. J. Vaishnav be-

longed to Scheduled Caste (vide Annexure, S. No. 9 relating to Central Bank of India). The factual position is that Shri Vaishnav does not belong to Scheduled Caste. It took some time to get the information, as ascertained, verified by the concerned official agencies. Hence the delay. I am, therefore, making this statement to correct the record. I deeply regret the inaccuracy.

12 hrs.

MR. SPEAKER: I am happy at least that this House is full today.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR. SPEAKER: I have to inform the House that I have received a notice of Motion of No-confidence in the Council of Ministers under Rule 198 from Shri Hemvati Nandan Bahuguna, Shri Samar Mukherjee, Shri Charan Singh, Shri Atal Bihari Vajpayee, Prof. Madhu Dandavate, Shri Indrajit Gupta, Shri K. P. Unnikrishnan, Shri George Fernandes, Shri Jagjivan Ram, Shri Chitta Basu, Shri Chandrajit Yadav and Shri Tridib Chaudhuri.

The Motion as slightly edited reads as follows:

"This House expresses its want of confidence in the Council of Ministers."

May I request those Members who are in favour of leave being granted to this Motion to rise in their places?

SOME HON. MEMBERS ROSE:
(Interruptions)

MR. SPEAKER: Order, please.

हर बक्त करना अच्छा लगता है क्या ?

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Is he supporting the motion?

(Interruptions)

MR. SPEAKER: What are you doing? Please sit down.